

WELFARE (KUMARI SAROJ KHAPAR-DE) : (a) Pharmacopoeial standards for Ayurvedic formulations are yet to be evolved. Actual percentage of alcohol content of these drugs is not prescribed.

(b) Yes, Sir.

(c) Reports have been received from some of the States that Mritsanjeevani Sura is being misused as an alcoholic drink.

(d) It is for the State Governments to curb the misuse of Mahadrakshasava and Mritsanjeevani Sura as alcoholic drinks.

[Translation]

Facility of motor car and an assistant to doctors working under CGHS

4158. **DR. CHANDRA SHEKHAR TRIPATHI :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government propose to provide motor car and an assistant to the doctors working under Central Government Health Scheme for emergency duty; and

(b) if so, the time by which Government propose to provide these facilities ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPAR-DE) : (a) and (b). No such proposal is under consideration of the Government at present.

[English]

Conversion of Adilabad-Mudkhed Railway line (South Central Railway)

4159. **SHRI UTTAM RATHOD :** Will the Minister of TRANSPORT be pleased to state the progress of conversion of Adilabad-Mudkhed line in South Central Railway from metre gauge to broad gauge ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI

MADHAVRAO SCINDIA) : The work on this conversion could not be progressed due to constraint of resources.

Piracy of books written by Indian authors

4160. **DR. G. VIJAYA RAMA RAO :** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government are aware of the large scale unauthorised piracy of books in India/Pakistan of Indian authors and vice-versa; and

(b) if so, corrective steps proposed/taken ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI) ;

(a) Through newspaper reports and representations, the Government are aware that a large number of works of Indian authors are being pirated in Pakistan. No information is available regarding large scale piracy of Pakistan books in India.

(b) As India and Pakistan are both signatory to the Berne and Universal Copyright Conventions, works of Indian authors are entitled to copyright protection in Pakistan and vice-versa. Since copyright is a proprietary right, it is for the aggrieved party to institute civil/criminal proceedings in the country's court having jurisdiction under the provisions of their copyright law.

Dam over Ib river

4161. **SHRI MAURICE KUJUR :** Will the Minister of WATER RESOURCES be pleased to state :

(a) whether construction of a dam over the river Ib of Sundargarh District of Orissa is under consideration of the Central Water Commission;

(b) whether provision has been made in the Seventh Five Year Plan for inclusion of the said project; and

(c) if so, the time by which it is likely to be approved and the details in this regard ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) :

(a) Yes, Sir.

(b) No, Sir.

(c) Clearance to the project depends upon the promptness with which the State Government replies to the comments sent by the Central Water Commission.

[*Translation*]

**Integrated Child Development Scheme
in Bihar**

4162. SHRI KUNWAR RAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number and names of blocks district-wise in Bihar where Integrated Child Development Scheme has been introduced;

(b) the number of centres out of them functioning in Scheduled Caste and Adivasi colonies; and

(c) the number of centres whose work has been found satisfactory ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) 142 Integrated Child Development Services (ICDS) projects have been sanctioned in Bihar till 1986-87. A statement showing district-wise locations of these projects is given below.

(b) The administrative Unit for location of an ICDS project is generally a TD block in tribal areas, a CD block in rural areas and ward(s)/slums in urban areas. 65 projects are located in tribal areas. 14 Rural projects and 2 Urban projects are located in areas having more than 30 per cent SC population.

(c) 119 projects were sanctioned in Bihar till 1985-86. Monthly Progress Report for June 1986 have been received from 98 Projects. Out of these, 91 projects have become fully operational. In these projects 5.15 lakh children and 2.04 lakh women were getting supplementary nutrition.

Statement

List of ICDS Project sanction in Bihar in 1986-87

S. No.	District	Name of the Project	Year of Sanction	Nature of Project
1	2	3	4	5
1.	Aurangabad	1. Nabinagar	1981-82	Rural
		2. Kutumbala	1984-85	Rural
		3. Deo	1985-86	Rural
2.	Begusarai	1. Bhakri	1982-83	Rural
3.	Bhagalpur	1. Kahalgaon	1982-83	Rural
		2. Bhagalpur	1984-85	Urban
		3. Dhoraiya	1984-85	Rural
		4. Banka	1985-86	Rural
4.	Bhojpur	1. Charpokhri	1981-82	Rural
		2. Bihea	1984-85	Rural